Declaration of Assets and Liabilities

Year. 2025

I, DILIP KUMAR YADAV, son/daughter/wife of LATE RAJIAL YADAV

aged. 5.1. years, belonging to BIHAR LEGISLATIVE ASSEMBLY

service and presently working as DEFICE ATTENDANT (FARAS)

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give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
(i)	Cash	1.000/	5,000/-	Martina	SHIVAM KR	(CHAN PRIKA CI
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	10,000/- AS II FEB 2025 IN SBI BVM PATNA BRANCIL	X	×	·×	** ** ** ** ** ** ** ** ** **
(iii)	Bonds, Debentures and Shares in companies	×	× *** ***	×	×	X
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	E.P.F SB.I BVM PATNA, 150 1,000/- PEN MONTH	×	×	X	X
(v)	Motor Vehicles (details of make, etc.)	×	×	×	×	×
(vi)	Jewellery (give details of weight and value)	X	GOLD 208m JEWELLARY 100 &MSIIVE JEWELLARY	Jewellary	X	Y
(vii)	Other assets, such as values of claims / interests	×	*	×	×	Y

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	2 Blah 9 10 K9+12 Market value 60 L9Kh	×	×	X	×
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	×	×	×	×	X
(iii)	Buildings (Commercial and residential) Location(s)	,	· Albania	erine (I) (1)	Sec. 2 (4)	
Art FRA Arthur Arthur	- Survey /door number(s) - Extent (Total measurement) - Current market	170a.00	X	X	X	X
8.7	value 📉 💮	**	111 2398	92111		
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement)	3 Katha Market value 1 Cooone	X	X	X	+
(v)	- Current market value Others (such as		1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	9.	1901 100 (Sc.) 2004 (St.) (200 2005 (St.) (100	
(*)	interest in property)	X	X	X	\times	<

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	S.B.I BVM, Home loan Binar gor	10 Lakh
4.	(ii) Loans from financial An institutions	DAMAC JAMAC	18 (18 (18 (18 (18 (18 (18 (18 (18 (18 (
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Transca (
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	(96.589)	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN- AFR PY 0541A	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. <u>Personal Detail</u>

		그들이 보이 하는 사람들이 되는 것이 되었다. 그렇게 가득했다고 있다면 하는데 없다.
GPF/CPF/PRAN No.	:-	PTS/BLA - 1055
Gender	:-	M (M/F)
Date of Birth	:-	1 4 0 3 1 9 7 4 (DD/MM/YYYY
Class/Group	:-	(A/B/C)
Cadre	:-	Bihar legislative Assembly, Caretaker Service (Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	:-	MADHUBANI, BIHAR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 15 0714 grilling

Name of Employee: DILIP KUMAR YAPAV

Designation: OFFICE ATTENDANT (FARAS)

Department: BIHAR LEGISLATIVE ASSEMBLY

Place: PATNA

Date: 15011.02.2025

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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CERTICAL ALTERNATION (SARAE)

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